ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No.21/397/398/GB/2016 (CP No.188/2015)

Rupak Mahanta

... Petitioner

-Versus-

Vivik Cylinder Pvt. Ltd. & Ors. ... Respondents

Present: Mr Justice P K Saikia, Member(J)

Date of hearing: 10th January 2017.

Name of the		Vivik Cylinder Pvt. Ltd. & Ors.		
Company		<i>j</i>		
Under Section		397/398		
01	Name 0 D :	 		
	Name & Design Authorized Represes CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

ORDER

Mr S. Mitra, Mr P.K. Roy Choudhury, Mr S. Kundu and Mr A.B. Bhattacharjee, learned counsel are present for the petitioner. Mr M.R. Sarbadhikari and Mr K. Bhattacharjee, learned counsel represents the respondents Nos.1-5.

Learned counsel for the petitioner argued at length advancing the case of the petitioner. Also heard Mr M.R. Sarbadhikari, learned counsel for the respondent Nos.1-5 at some length but, due to paucity of time, arguments from the side of the respondents could not be completed.

Accordingly, this matter be listed on 10.02.2017 for further arguments from the side of the respondents and for reply, if any, on law points, by the learned counsel for the petitioner.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

nkm